

□ ITEM NO.2

COURT NO.11

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRLMP. 20428-20429/2014 in Criminal Appeal

No(s).

1973-1974/2014

CHIRAUNJI LAL AND ORS

Appellant(s)

VERSUS

STATE OF UP AND ANR
(for bail and office report)

Respondent(s)

Date : 15/05/2015 These applications were called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s)

Mr. Sanjay Kuymar Dubey, Adv.
Mr. Rakesh Kumar Tewari, Adv.
Mr. Devendra Kumar Shukla, Adv.
Mr. Rajiv Ranjan Dwivedi, Adv.

For Respondent(s)

Mr. Aarohi Bhalla, Adv.
Mr. Utkarsh Sharma, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List for consideration in the month of July, 2015.

(USHA BHARDWAJ)
AR-CUM-PS

(SAROJ SAINI)
COURT MASTER

Signature Not Verified

Digitally signed by
Usha Rani Bhardwaj
Date: 2015.05.16
10:57:03 IST
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